

INCOME TAX APPELLATE TRIBUNAL, PUNE**FOR 17-OCTOBER-2025 (FRIDAY)**

(COURT ROOM NO. 1) Meeting No: 2643 757 8230 Password: 123456
BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT
AND SHRI VINAY BHAMORE, JUDICIAL MEMBER

STAY APPLICATIONS							Court no. 1
Srl	Appeal Number				AY	Assessee	
1	SA	18	PUN	2025	2019-20	RIDDHI SIDDHI	B
2	SA	19	PUN	2025	2015-16	JANI PROPERTIES PVT. LTD.	A

BENCH CANCELLED.

THE FOLLOWING MAS ARE ADJOURNED, NO SEPARATE HEARING NOTICES WILL BE ISSUE.

BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				AY	Assessee		Adj. to
1	MA	56	PUN	2023	2019-20	[D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION)	B	14.11.2025
2	MA	35	PUN	2025	2012-13	[D] SHRI SANTOSH SUBHASHAPPA MUKTA (E-FILE)	B	14.11.2025
3	MA	36	PUN	2025	2013-14	[D] SHRI SANTOSH SUBHASHAPPA MUKTA (E-FILE)	B	14.11.2025
4	MA	37	PUN	2025	2014-15	[D] SHRI SANTOSH SUBHASHAPPA MUKTA (E-FILE)	B	14.11.2025
5	MA	60	PUN	2025	2008-09	[D] SUBHASHAPPA V MUKTA	B	14.11.2025
6	MA	61	PUN	2025	2009-10	[D] SUBHASHAPPA V MUKTA	B	14.11.2025
7	MA	62	PUN	2025	2010-11	[D] SUBHASHAPPA V MUKTA	B	14.11.2025
8	MA	63	PUN	2025	2011-12	[D] SUBHASHAPPA V MUKTA	B	14.11.2025
9	MA	64	PUN	2025	2012-13	[D] SUBHASHAPPA V MUKTA	B	14.11.2025
10	MA	65	PUN	2025	2013-14	[D] SUBHASHAPPA V MUKTA	B	14.11.2025
11	MA	66	PUN	2025	2008-09	[D] GANESH SUBHASHAPPA MUKTA	B	14.11.2025
12	MA	67	PUN	2025	2009-10	[D] GANESH SUBHASHAPPA MUKTA	B	14.11.2025
13	MA	68	PUN	2025	2010-11	[D] GANESH SUBHASHAPPA MUKTA	B	14.11.2025
14	MA	69	PUN	2025	2011-12	[D] GANESH SUBHASHAPPA MUKTA	B	14.11.2025
15	MA	70	PUN	2025	2012-13	[D] GANESH SUBHASHAPPA MUKTA	B	14.11.2025
16	MA	71	PUN	2025	2013-14	[D] GANESH SUBHASHAPPA MUKTA	B	14.11.2025
17	MA	72	PUN	2025	2014-15	[D] GANESH SUBHASHAPPA MUKTA	B	14.11.2025
18	MA	251	PUN	2022	2007-08	[A] I GATE GLOBAL SOLUTIONS LTD.(PATNI COMPUTER SYSTEMS LTD.)	A	14.11.2025
19	MA	252	PUN	2022	2008-09	[A] IGATE COMPUTER SYSTEMS LTD.	A	14.11.2025

BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				AY	Assessee		Adj. to
1	MA	342	PUN	2022	2011-12	[A] SAMBHAJI RAMBHAU BHALEKAR	SMC	07.11.2025

BEFORE MS. ASTHA CHANDRA, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				AY	Assessee		Adj. to
1	MA	107	PUN	2023	2016-17 (26Q - Q1)	[D] SHREE PASHUPATI CONSTRUCTION	B	07.11.2025
2	MA	198	PUN	2023	2018-19	[D] SH MURALEEDHARAN KALATHIL	A	07.11.2025
3	MA	228	PUN	2023	2017-18	[D] CHIRANJEEV RESTAURANT & FOODS PVT. LTD. (E-FILE)	A	07.11.2025


 For Assistant Registrar.